

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3453  
ANSWERED ON:07.09.2007  
REHABILITATION OF SLUM DWELLERS  
Nayak Shri Ananta

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether there has been inordinate delay in rehabilitation of slum dwellers in Delhi;
- (b) if so, the reasons therefor ;
- (c) the steps taken to expedite the rehabilitation of slum dwellers; and
- (d) the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Slum & JJ Department (Municipal Corporation of Delhi) and Delhi Development Authority have reported that there has been delay in relocating the eligible slum dwellers due to non-availability of plots/land.

(c)&(d): Slum & JJ Department (Municipal Corporation of Delhi) has been approaching Government of NCT of Delhi for acquiring land for this purpose.

In view of constraint of availability of sufficient plots, DDA in its meeting held on 9.8.2007 has decided that barring those cases where directions have been received from the Courts, plots should not be allotted in future for rehabilitation of eligible slum dwellers and instead they should be provided `low cost housing` flats in multi-storied buildings.